

From

The District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2019/ 1667

Dated, Delhi the

27 JUL 2019

Sub: Appointment to Delhi Judicial Service.

Sir,

With reference to letter No. 3813/DHC/Gaz/G-7/2019 dated 24.07.2019, on the subject cited above, and in continuation to this office letter dated 26.07.2019, it is informed that following newly appointed Officer of Delhi Judicial Service has appeared before me and have been administered the requisite Oath of allegiance to the Constitution of India :

1. Ms. Shruti Sharma
2. Ms. Aneez Bishnoi
3. Ms. Neha Sharma
4. Ms. Prabhjot Kaur

Their Oath of allegiance to the Constitution of India, alongwith joining report is enclosed herewith.

Yours faithfully,

Encl. As above 58668-693

Officiating District & Sessions Judge (HQs),
Delhi

F.5(2)/2019/

Dated, Delhi the

27 JUL 2019

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi, alongwith copy of joining report of the above mentioned Judicial Officers.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi, alongwith copy of joining report of the above mentioned Judicial Officers.
4. The Officers concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka Court, Delhi for mandatory training.
5. The Administrative Civil Judge, Central District, THC, Delhi.
6. The Sr.AO(J)/ AO(J)/Branch Incharge, Care taking Branch & Protocol Branch, THC, Delhi.
7. The PRO/APRO, Tis Hazari/ Patiala House/ Saket/ Karkardooma/ Rohini/ Dwarka and Rouse Avenue Courts, Delhi/New Delhi.

Encl. As above

Officiating District & Sessions Judge (HQs),
Delhi